

Villages Electrified

States	Number of villages electrified as on 31-5-1971	Percentage of Villages electrified
1. Andhra Pradesh	8,094	29.5
2. Assam	684	2.6
3. Bihar	8,102	12.0
4. Gujarat	3,995	21.0
5. Haryana	6,669	100.00
6. Himachal Pradesh	3,883	29.7
7. Jammu and Kashmir	685	10.1
8. Kerala	1,199	70.3
9. Madhya Pradesh	7,076	10.0
10. Maharashtra	12,347	34.0
11. Mysore	8,374	31.7
12. Nagaland	75	9.3
13. Orissa	1,261	2.7
14. Punjab	6,209	51.4
15. Rajasthan	3,112	9.6
16. Tamil Nadu	11,346	80.7
17. Uttar Pradesh	20,840	18.4
18. West Bengal	2,979	7.8
TOTAL (STATES)	1,06,930	18.8
19. Union Territories	1,121	10.5
TOTAL (ALL-INDIA)	1,08,051	19.04

PRODUCTION OF COTTON SEED

*302. DR. B. N. ANTANI:

SHRI M. K. MOHTA: Will the Minister of INDUSTRIAL DEVELOPMENT/औद्योगिक विकास मंत्री be pleased to state:

(i) the State-wise quantity of cotton seed produced in the country during the last three years;

(b) the State-wise quantity of cotton seed crushed for extraction of cotton-seed oil; and

(c) the steps proposed to be taken by Government to increase the quantity of cotton-seed crushing?

THE MINISTER OF INDUSTRIAL DEVELOPMENT/
औद्योगिक विकास मंत्री
(SHRI MOINUL HAQUE CHAUDHURY):

(a) to (i) Statements I 8c II are laid on the Table of the House. [See Appendix LXXVII Annexure No. 43.]

FOREIGN COLLABORATION AGREEMENTS

*303. SHRI ARJUN ARORA:

DR. SALIG RAM.

SHRI RAJENDRA

PRATAP

SINHA:

SHRI KRISHAN KANT: Will the Minister of INDUSTRIAL DEVELOPMENT/औद्योगिक विकास मंत्री be pleased to state:

(a) whether Government have recently undertaken any study of the restrictive clauses of the foreign collaboration agreements; and

(b) if so, what are the findings thereof?

THE MINISTER OF INDUSTRIAL DEVELOPMENT

औद्योगिक विकास मंत्री

(SHRI MOINUL HAQUE CHAUDHURY):

(a) No, Sir. Although no regular study of the restrictive clauses in the foreign collaboration agreements as such has recently been

undertaken by the Government, the individual collaboration agreements, when they are received for approval by the Government, are scrutinised by it, with a view, amongst other things, to eliminating as far as possible, the restrictive clauses in these agreements.

(b) Does not arise.

REPRESENTATION FROM TRAIN EXAMINERS

*304. SHRI THILLAI VILLALAN:
Will the Minister of
RAILWAYS/रेल मंत्री be pleased to state:

(a) whether Government have recently received any representation from Train Examiners regarding their service conditions and pay-scales;

(b) if so, what are the details of their grievances and the remedial measures taken by Government in regard thereto?

THE DEPUTY MINISTER IN THE
MINISTRY OF
RAILWAYS/रेल मंत्रालय में

उपमंत्री (SHRI MOHD. SHAFI QURESHI):

(a) and (b) Yes, Sir. The Train Examiners promoted to scale Rs. 180—240 after 1-4-19*56 have represented that they should be allowed (he scale of Rs. 205—280 as given to those promoted on or before 1-4-66, and that the difference in respect of the scale of pay between the pre-1-4-66 promotees and post-1-4-66 promotees should be removed. Government have referred their case to the Third Pay Commission for their consideration and the recommendations of the Pay Commission have to be awaited.

*305. [Transferred to the 11th August 1971.]

DEMANDS OF NATIONAL FEDERATION OF RAILWAY PORTERS AND VENDORS

*306. SHRI N. K. KRISHNAN: Will the Minister of RAILWAYS/रेल मंत्री be pleased to state:

(a) whether it is a fact that a deputation of the National Federation of Railway Porters and Vendors met the Prime Minister during the last week of June, 1971 and submitted a memorandum;

(to) if so, what were their demands; and

(c) what decision Government have taken thereon?

THE DEPUTY MINISTER IN THE
MINISTRY OF
RAILWAYS/रेल मंत्रालय में
उपमंत्री (SHRI MOHD. SHAFI QURESHI): (a) Not to the knowledge of this

Ministry, Sir.

(b) and (c) Do not arise.

L/J(D)5R SS—3

BUREAU OF INDUSTRIAL COSTS AND PRICES

*307. SHRI RAJENDRA PRATAP SINHA:
DR. SALIG RAM:
SHRI KRISHAN KANT:
SHRI ARJUN ARORA:

Will the Minister of
INDUSTRIAL
DEVELOPMENT/
औद्योगिक विकास मंत्री be pleased to state:

(a) the number of studies that have been completed by the Bureau of Industrial Costs and Prices so far; and

(b) what are the details thereof and whether their recommendations have been accepted by Government?

THE MINISTER OF
INDUSTRIAL
DEVELOPMENT/औद्योगिक विकास मंत्री
(SHRI MOINUL HAQUE CHOUHDHURY): (a) The Bureau has completed studies on two products, namely coal and agricultural tractors.

(to) The reports on the above have been submitted by the Bureau to the Government and these are under consideration of the Ministries concerned.

सिचाई के अधीन अतिरिक्त भूमि

*308. श्री जगदम्बी प्रसाद यादव :

श्री सुन्दर सिंह भंडारी

श्री लाल आडवाणी :

श्री ना० कृ० शेजवलकर :

क्या सिचाई और विद्युत मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि केन्द्रीय जल तथा विद्युत आयोग के अनुसार 1981 में सोलह करोड़ टन खाद्यान्न के अपेक्षित उत्पादन के लिये आगामी सात वर्षों में 2.9 करोड़ अतिरिक्त एकड़ भूमि में सिचाई करना आवश्यक होगा और इस परियोजना के लिये 2350 करोड़ रुपये की आवश्यकता होगी।